

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 215
87/252/ND/2021**

**IN THE MATTER OF:
M/s. Nalini PIC and PAC Pvt. Ltd.**

....APPELLANT

Vs.

RoC

....RESPONDENT

**Section
Under Section 252**

**Order delivered on 16.07.2021
(Virtual Hearing)**

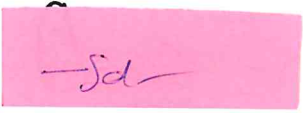
**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**


**For the Appellant
For the RoC
For the Income Tax Department**

**:Mr. Sachin Mavi, CS.
:Ms. Mitika Raja, AROC.
:**

ORDER

Heard the submissions made by the Authorized Representatives of the appellant. The appellant has submitted that ROC has filed the report. AROC is present and confirmed that they have filed their report. Ld. Counsel for the Income Tax Department has submitted that copy of petition is yet to be received in the matter. Therefore, serve notice to the Income Tax Department. Post the matter to **1st September, 2021.**


**(Hemant Kumar Sarangi)
Member (T)**


**(P.S.N. Prasad)
Member (J)**

(Annu)